

(d) if so, in what manner Government propose to get the seized cargoes released at the earliest ; and

(e) in view of the failure of Government to obtain release so far, whether government will now decide to declare the goods as lost property and see that the claims of the owners are settled ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI) : (a) and (b). An abstract of claims compiled by the Custodian of enemy property from the claim applications received by him upto 31-3-67 from Indian Nationals is laid on the Table of the House which totals to Rs. 101.26 crores. [*Placed in Library See No. LT-1916/67.*]

The Government of Pakistan have been releasing only the 'Aid' and 'Naturally insured' cargoes since the Tashkent Agreement. Cargoes worth about Rs. 70.14 lakhs have so far reached India on release from Pakistan.

(c) it is not possible to give any definite information about the condition of the cargoes still in their possession as our Missions in Pakistan have no access to the places where the cargoes are lying.

(d) and (e). In accordance with an agreement made by us with the U.K. Underwriters Association, the various insurance companies are making efforts to get the available goods released and are settling claims of the importers for the goods which have been irretrievably lost.

SALE OF CARS BY MPs.

3466. **SHRI BABURAO PATEL :** Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) the number and names of Members of Lok Sabha and Rajya Sabha, who sold or transferred their cars within the prohibitory period of two years, with the makes of these cars ;

(b) the amount for which the transaction is supposed to have been done in each case and the nature and particulars of the documents by which these transfers were effected ; and

(c) the steps taken by Government against the Members as well as against the purchasers and the result thereof ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). A statement is laid on the Table of the House [*Placed in Library See No. LT-1918/67.*]

महाराष्ट्र में लघु उद्योग

3467. **श्री देवराष पाटिल :** क्या औद्योगिक विकास तथा समवाय कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) महाराष्ट्र के देहाती और शहरी क्षेत्रों में लघु उद्योगों को शीघ्र स्थापित करने के लिये क्या कार्यवाही की गई है ;

(ख) इस काम के लिये चौथी पंच-वर्षीय योजना में कितनी धनराशि नियत की गई है ; और

(ग) केन्द्रीय और महाराष्ट्र सरकारों के बीच इस योजना की क्रियान्विति किस प्रकार से समन्वित की जा रही है ?

औद्योगिक विकास तथा समवाय कार्य मंत्री (श्री फखरुद्दीन अली अहमद) : (क) महाराष्ट्र में लघु उद्योगों की स्थापना के लिए निम्नलिखित सुविधाएं दी जाती हैं :

1. तकनीकी सहायता ।
2. प्रबन्ध सम्बन्धी परामर्श देने वाली सेवा ।
3. प्रबन्ध संबंधी तथा तकनीकी प्रशिक्षण सेवा ।
4. ऋण के लिए स्टेट बैंक आफ इंडिया द्वारा भेजे गए मामलों की जांच पड़ताल ।
5. किराया खरीद के आधार पर मशीनों की बिक्री बढ़ाने के लिए राष्ट्रीय लघु उद्योग निगम की सहायता से सघन आन्दोलनों का आयोजन करना ।